

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

51. C.P. 84/MB/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024**

**NAME OF THE PARTIES:- Greenfield Commodities Services Private
 limited
 V/s
 The Registrar of Companies Mumbai
 Maharashtra**

Section: 441 of Companies Act, 2013

ORDER

CP 84(MB)2022

For the Petitioner : None present
For the RoC : Mr. Shivraj Ranjeri, AROC

None present on behalf of the Petitioner. A perusal of the present reveals that Petitioner has not been appearing for long. It appears that Petitioner is not interested in prosecuting the present Company Petition any further. In these circumstances, list this matter either for the appearance of the Petitioner or dismissal of the present Company Petition on **14.10.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)